

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : (a) and (b). Financial constraints have led to curtailment of the advance action for the power programme which is likely to increase the gap between the demand and supply of power during the 8th Plan period.

(c) and (d). No final view has been taken in regard to the relative cost effectiveness of different alternatives available for giving additional benefits in the Eighth Plan.

#### Medium and Large Industries

3800. SHRI JAGANNATH PATTNAIK : Will the Minister of INDUSTRY be pleased to state :

(a) the total number of medium and large scale industries set up in the country during the last two years ; and

(b) the number of those out of them which have been licensed and set up with the help of Government's assistance ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). Under the provisions of Industries (Development & Regulation) Act, a total of 1890 industrial licences (including 961 'Carry-on-Business' licences) were granted during the years 1984 and 1985. Besides these licences, a total of 3876 Industrial Schemes were registered with the Directorate General of Technical Development and another 1167 registration letters for the manufacture of items pertaining to de-licensed industries were issued by the Secretariat for Industrial Approvals during the same period, i.e. 1984 and 1985.

Since it generally takes about 3 to 4 years for an industrial project to fructify, the industrial projects for which industrial licences/registrations were issued

during the last two years would presently be at various stages of implementation.

#### Foreign Collaborations for Manufacture of Vehicles

3801. SHRI JAGANNATH PATTNAIK : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Government are giving encouragement to Indian Companies for foreign collaboration for the manufacture of cars, motor cycles, scooters as also their components and auxiliaries ;

(b) if so, the names of the foreign companies collaborating with them ; and

(c) the details regarding foreign exchange involved in these collaborations ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) During the recent years, Government have allowed selective import of technology for the manufacture of modern and fuel efficient vehicles.

(b) The details of all approved foreign collaborations are published on a quarterly basis by Indian Investment Centres as a supplement to its Monthly News Letters. Copies of this Publication are sent to Parliament Library.

(c) Quantity and value of import of various items including automobile and their parts are being published in "Monthly Statistics of the Foreign Trade of India, Vol. II-Imports" copies of which are available in the Parliament Library.

#### DMT Produced by Bombay Dyeing

3802. PROF. NARAIN CHAND PARASHAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that DMT production by Bombay Dyeing is of sub-standard quality ; and